

Parliament Session Alert

Winter Session – November 22 to December 19, 2006

Highlights

- ◆ Lok Sabha and Rajya Sabha meet for the Winter Session between November 22 and December 19, 2006. The session will have 20 sittings over 28 days.
- ◆ The session will focus on legislative business. In addition, financial business related to Supplementary Demand for Grants and Demands for excess grants relating to both Railways and the General Budget will likely be discussed.
- ◆ The Government has listed 17 Bills to be introduced during the session, and 16 Bills for consideration and passing. We list these below.

Government Bills listed for Consideration and Passing during the Winter Session

Short Title	Introduced on	Status
The Indian Telegraph (Amendment) Bill, 2006	May 19, 2006	Ordinance issued on October 30, 2006. Standing Committee report on July 31, 2006.
The Essential Commodities (Amendment) Bill, 2006	December 20, 2005	Standing Committee report on July 8, 2006. Passed by Rajya Sabha on August 21, 2006.
The Banking Regulation (Amendment) Bill, 2005	May 13, 2005	Standing Committee report on December 13, 2005.
The Pension Fund Regulatory and Development Authority Bill, 2005	March 21, 2005	Standing Committee report on July 26, 2005.
The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006	July 28, 2006	Standing Committee report due by December 5, 2006.
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2006	July 31, 2006	
The Seeds Bill, 2004	December 9, 2004	Standing Committee report on October 12, 2006.
The Warehousing (Development and Regulation) Bill, 2005	December 7, 2005	Referred to Standing Committee.
The Armed Forces Tribunal Bill, 2005	December 20, 2005	Standing Committee report on May 23, 2006.
The Securities Contracts (Regulation) Amendment Bill, 2005	December 16, 2005	Standing Committee report on May 22, 2006.
The Factories (Amendment) Bill, 2005	August 16, 2005	Not referred to Standing Committee.
The Scheduled Castes, Scheduled Tribes and Other Backward Classes (Reservation in Posts and Services) Bill, 2004	December 22, 2004	Standing Committee report on July 26, 2005.
The Electricity (Amendment) Bill, 2005	December 23, 2005	Standing Committee report on May 22, 2006.

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Short Title	Introduced on	Status
The Merchant Shipping (Amendment) Bill, 2004	December 23, 2004	Standing Committee report on July 27, 2005.
The Inland Vessels (Amendment) Bill, 2005	December 8, 2005	Standing Committee report on March 21, 2006.
The Scheduled Tribes (Recognition of Forest Rights) Bill, 2005	December 13, 2005	Joint Committee report on May 23, 2006.

Sources: Ministry of Parliamentary Affairs, Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction in Parliament during the Winter Session

Short Title
The Information Technology (Amendment) Bill, 2006
The Jalianwala Bagh Memorial (Amendment) Bill, 2006
The Jawaharlal Institute of Post-Graduate Medical Education and Research, Pondicherry Bill, 2006
The Uttaranchal (Alteration of Name) Bill, 2006
The National Council for Teacher Education (Amendment and Validation) Bill, 2006 (Ordinance issued on September 11, 2006)
The Cable Television Networks (Regulation) Amendment Bill, 2006
The Commissions for Protection of Child Rights (Amendment) Bill, 2006
The Child Marriage Restraint (Prohibition of Child Marriage) Amendment Bill, 2006
The Foreign Contribution (Regulation) Bill, 2006
The Judges (Inquiry) Bill, 2006
The Central Road Fund (Amendment) Bill, 2006
The Parents and Senior Citizens (Welfare and Maintenance) Bill, 2006
The Insurance (Amendment) Bill, 2004
The Broadcasting Services Mandatory Sharing of Sports Signals Bill, 2006
The Gram Nyayalaya Bill, 2006
The Seamen's Provident Fund (Amendment) Bill, 2006
The Rajiv Gandhi Institute of Petroleum Technology Bill, 2006

Sources: Ministry of Parliamentary Affairs, PRS.

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